

SL. No.31

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/921/2023 in Company Petition IB/28/2023
NAME OF THE COMPANY	Invent Assets Securitisation And Reconstruction Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	Mr. Aneesh Mittal
UNDER SECTION	Sec.95

ORDER

IA (IBC)/921/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

For final hearing, matter is adjourned to 05.12.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**